

NATIONAL COMPANY LAW TRIBUNAL
DIVISIONAL BENCH
CHENNAI

2

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW BOARD, CHENNAI HELD ON 21/02/2018 AT 10.30 AM

PRESENT: SHRI. K. ANANTHA PADMANABHA SWAMY, MEMBER – JUDICIAL
SHRI CH. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL

APPLICATION NUMBER : :

PETITION NUMBER : TCP/76/2016

NAME OF THE PETITIONER(S) : S. Pathmakumar

NAME OF THE RESPONDENT(S) : P.K Enterprises Private Limited & 2 others

UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

Naveen Kumar my Rite
G.V.Mohan Kumar

Counsel for Respondents

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Counsel for Petitioner



ORDER

Counsel for petitioner present. Counsel for R1 & R2 present and stated that the job entrusted to the Chartered Accountant is in progress and no final report is filed. No representation on behalf of R3. Both the parties are directed to find out the status of the work undertaken by the CA and make submissions. Both the parties are further directed to place all the records and relevant books required and cooperate with the Chartered Accountant to enable him to complete the work. The Registry is directed to put up the CP after receipt of the report.

(S VIJAYARAGHAVAN)
Member(Technical)

—sd—
(K ANANTHA PADMANABHA SWAMY)
Member(Judicial)

bc